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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH**

**IA 29 of 2018 with
C.P. No. 195/241-246/NCLT/AHM/2017**

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.11.2018**

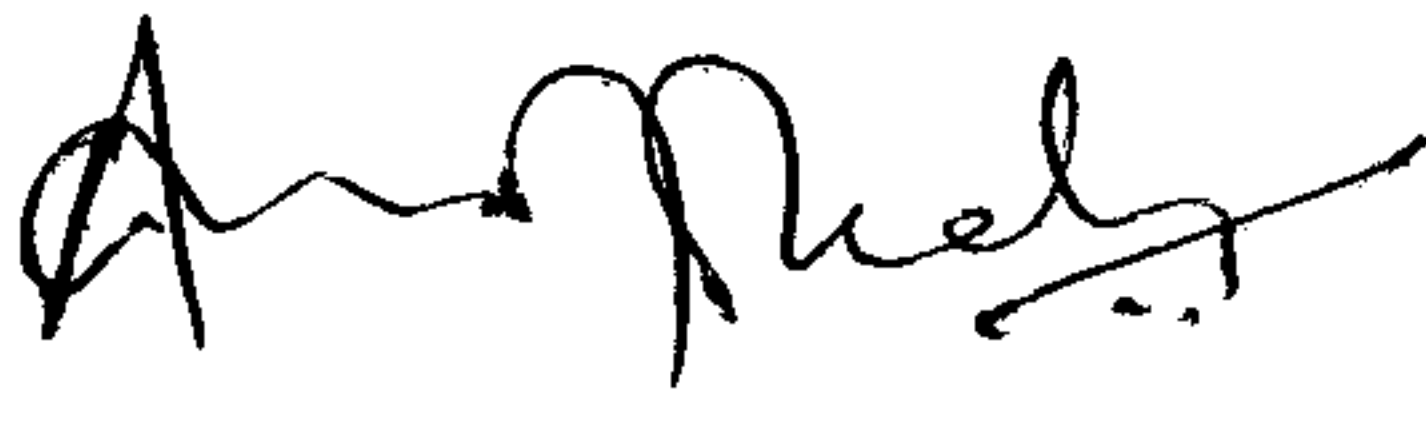

Name of the Company Sanjay Bhagwanji Attara

V/s.

Komoline Aerospace Ltd. & Ords

Section of the Companies Act: Section 241-246 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE


1.	Anmol A. Mehta (For Apurva S. Vakil)	Advocate	Petitioner	
2.	MITAL THAKKAR (For PAVAN GODIAWALA)	Advocate	Respondent No. - 2	

ORDER

Advocate Mr. Anmol Mehta on behalf of Advocate Mr. A. S. Vakil is present for the Petitioner. Advocate Ms. Mital Thakkar on behalf of Advocate Mr. Pavan Godiawala is present for the Respondent no. 2.

On the request of Learned Counsel for the Respondent, the matter is adjourned, in the presence of the Petitioner.

List the matter on 10.01.2019.


HARIHAR PRAKASH CHATURVEDI
(MEMBER JUDICIAL)

Dated this the 26th November, 2018.